

**DAILY WISE OBJECTION LIST  
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)  
Date From 06/07/2022 To 06/07/2022**

**Scrutiny**

Sr No.	Date Of Filing	Case Type	Dairy No.		Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	29-07-2020	Company Petition (Companies Act)	710102074852020		JYOTI W/O PRADEEP KHURANA VS UNITECH. LTD	Sec. 73(4)	06-07-2022	Fees not deposited.	Sandeep
2	31-12-2021	Company Petition IB (IBC)	710102095712021		PRADEEP KUMAR JAIN VS INDIAN BANK LTD	Section 94(1)	06-07-2022	page:3 blank, petition every pages sign missed, page:20 not clear, page:123 translation, 25rs advocate welfare and 3rs court fee missed, advocate sign missed on vakalatnama, etc.	BHARAT
3	18-01-2022	Company Petition IB (IBC)	710102005352022		POONAM JAIN VS INDIAN BANK	Section 94(1)	06-07-2022	page:3 blank, petition every pages sign missed, page:20 not clear, page:123 translation, 25rs advocate welfare and 3rs court fee missed, advocate sign missed on vakalatnama, etc.	BHARAT
4	30-03-2022	Company Petition IB (IBC)	710102024792022		CLIX LOANS PRIVATE LIMITED VS INDIAN BANK	IBC Section 59	06-07-2022	master data missed only, Page No. 26 to 164, 206 to 208, True Copy and sign missed, etc	Sandeep
5	29-04-2022	Company Petition IB (IBC)	710102033982022		ICICI BANK LIMITED VS MRS SEEMA SETHI	Section 95(1)	06-07-2022	volume 1 index missed, etc	Vidushi
6	25-05-2022	Contempt Petition (IBC)	710102041992022		SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL VS ABHISHEK RANJAN	Sec 60(5)	06-07-2022	contempt petition under rule 11 of nclt, wrong section	Mani Gupta

7	29-05-2022	Company Petition IB (IBC)	710102043592022		SHRI SHYAM OVERSEAS LLP VS BEST AGROLIFE LIMITED	IBC Under Sec 9	06-07-2022	&quot;Index page Council sign missed, Page No. 1, 3, Council sign missed, All Petition pages sign not mention, Not Clear Page No. 111, Vakalatnama Welfare and Court fee not clear, proof of service missed, ETC, &quot;	MOHIT NANDWANI
8	09-06-2022	Company Petition (Companies Act)	710102047322022		DMI FINANCE PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	06-07-2022	153 to 163,167 to 173,177	VISHAL LOCHAN AGGARWAL
9	08-06-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102047112022		POWERTEC ENGINEERING PRIVATE LIMITED VS POWERTEC INFRASTRUCTURE HOLDINGS PRIVATE LIMITED	Sec. 230-232 - Second Motion	06-07-2022	Main case no missed on cover page,serial no missed in index,council sign missed in index,synopsis/list of dates & events missed, certified order copy missed,account treatment certificate missed, br missed	VIJAY
10	07-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102046952022		NUMBER THEORY SOFTWARE PRIVATE LIMITED VS NEWGEN SOFTWARE TECHNOLOGIES LIMITED	Sec. 230-232, Sec 234	06-07-2022	wrong index of 2nd volume,valuation report missed	aaryan sharma
11	08-06-2022	Company Petition IB (IBC)	710102046982022		STATE BANK OF INDIA VS ANITA GARG	Section 95(1)	06-07-2022	Page No 812 to 828, 833-836 not clear, etc	MITAL AND MITAL
12	10-06-2022	Transfer Petition (IBC)	710102047792022		MR. AVINASH VASANT SISODE VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	06-07-2022	main case number not mention in heading, case type wrong, transfer application, etc	ANJALI SHARMA

13	30-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102051132022		AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED VS KBN INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	06-07-2022	Index not clear/wrong arrange/no serial no in index,pg no 336,364,597,738 missed, supporting affidavit missed, MoA &&& AoA missed of all companies, independent auditor missed , company master data missed, balance sheet missed, BR missed,scheme &&& valuation report missed consent affidavit missed,vakaltnama missed,	ANJALI SHARMA
14	01-07-2022	Company Petition IB (IBC)	710102051292022		PUNJAB NATIONAL BANK THROUGH RP VS ARUN MITTAL	Section 95(1)	06-07-2022	Council sign missed in Vol 1, Vol 2, Page No. 30 to 56, 123 to 243 Double Pagination, Page No. 197 Cut the left side, Not Clear Page No. 238, 241, 247, 248, 257, 267, 289 to 291, 299, 300, 302, Vakalatnama Welfare fee 25rs court fee 3rs missed,	ABHISHEK DEVGAN
15	01-07-2022	Company Petition IB (IBC)	710102051282022		PUNJAB NATIONAL BANK THROUGH RP VS ABHINAV MITTAL	Section 95(1)	06-07-2022	&&quot;Council sign missed in Vol 1, Vol 2, Page No. 2 Council sign missed, Page No. 179 to 243 Double pagination, Not Clear Page No. 248, 299, 302, 305, Page No. 257 Blur , Vakalatnama welfare fee 25rs court fee 3rs missed, &&quot;	ABHISHEK DEVGAN

16	30-06-2022	Company Petition IB (IBC)	710102051112022		VINAY KUSHWAHA VS UNIBERA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	06-07-2022	(Dim Pages) - 2278 to 2284, 2294, 2330, 2334, 2340, 2343, (After Page No.) 2600, 2932, Wrong Pagenation, Page no. 2593 to 2600 Double Pagenation, Page No. 4286 to 4300, 4305 to 4307, 4311 to 4316 sign missed,(Not Clear Pages No.) 2065 to 2073, 2138 to 2039, 2142 to 2144, 2145, 2146 to 2148, 2149, 2150 to 2155, 2157 to 2161, 2219, 2221 to 2222, 2226, 2228, 2229, 2231, 2233, 2234, 2236, 2237, 2258 to 2270, 2274, 2290, 2297, 2301, 2308, 2315, 2320, 2321, 2332, 2337, 2346 to 2353, 2359, 2361, 2379 to 2391, 2393 to 2400, 2447 to 2453, 2475 to 2479, <del>2482 to 2487 2510 2568</del>	Ricky
17	01-07-2022	Company Petition IB (IBC)	710102051302022		PUNJAB NATIONAL BANK THROUGH RP VS ASHISH MITTAL	Section 95(1)	06-07-2022	&quot;council sign missed in vol 1, vol 2, Page No. 2 council missed, Page No. 25 to 51, 118 to 238 double Pagenation, Not Clear Page No. 233, 237, 243, 251, 252, 262, 265, 284 to 286, 294, 295, 297, Vakalatnama welfare fee 25rs and Court fee 3rs missed, &quot;	ABHISHEK DEVGAN
18	01-07-2022	Company Appeal(Companie s Act)	710102051452022		PUNJAB NATIONAL BANK THROUGH RP VS ASHISH MITTAL	Sec 252 (3)	06-07-2022	Pg no 173 to 209,213,214 hindi, 2nd volume index missed &quot;&quot;&quot; mentioned 2nd vol in DMS,	SUNPREET SINGH
19	30-06-2022	Company Petition (Companies Act)	710102051192022		UNITECH LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3) - By Government Body	06-07-2022	Wrong section select &quot;&quot;&quot; fees missed,	Siddharth Batra

20	02-07-2022	Company Petition IB (IBC)	710102051872022		M/S ACUBE INDIA CONSULTANTS VS AIMTREX TECHNOLOGIES PVT. LTD	IBC Under Sec 9	06-07-2022	All Petition pages sign missed, E- Stamp Missing, After Page No. 31 to 48, 52 to 82, Double pagination, Vakalatnama Court Fee 3rs missed, Proof of Service missed, etc	AMIT KUMAR SRIVASTAVA
21	04-07-2022	Company Petition IB (IBC)	710102052212022		SMARTCOOKY INTERNET LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	06-07-2022	final report missed	Ashish Aggarwal
22	03-07-2022	Company Petition IB (IBC)	710102051992022		SHARMA GANDHI HIRE PURCHASE LTD VS BEST NEWS COMPANY PRIVATE LIMITED	IBC under Sec 7	06-07-2022	After page No. 180 page no. not mention, Vakalatnama Court Fee 1rs missed,	RISHI SOOD
23	04-07-2022	Company Petition IB (IBC)	710102052112022		PAS ENTERPRISE VS CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	06-07-2022	page:23-25, not clear, irp form 2 with registration certificate missed,etc	Nilotpal Shyam
24	07-03-2022	Company Application(Comp anies Act)	710102018252022	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL & ORS VS AMBRANE INDIA PVT LTD	Rule 11 of NCLT	06-07-2022	main case year wrong section wrong according your pdf volume wise index missed reminder 3/5	aaryan sharma
25	11-05-2022	Interlocutory Application (I.B.C)	710102037452022	COMPANY PETITION IB (IBC)/27(ND)2022	ATS INFRASTRUCTURE LIMITED VS VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED	Application under any other provisions- IBC	06-07-2022	section wrong please check your file	Kartik Nayar
26	08-06-2022	Interlocutory Application (I.B.C)	710102047192022	COMPANY PETITION IB (IBC)/375(PB)2018	NARESH ARORA VS SATYA PRAKASH GUPTA	Rule 11 of NCLT, 2016	06-07-2022	please delete extra document only upload application and proof of service	Supriya
27	08-06-2022	Interlocutory Application (I.B.C)	710102047182022	COMPANY PETITION IB (IBC)/100(ND)2022	AVNISH BUILDERS AND CONTRACTERS VS VRP BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	06-07-2022	case type wrong ( need file IA)	Rohan

28	07-06-2022	Restoration Application (IBC)	710102046812022		M/S DKC TRADEX PVT LIMITED VS MOON HERBAL LABORATORIES	IBC Under Sec 9	06-07-2022	main case not link section wrong need to sign on application every pages stamp paper not notarized	Bharat
29	23-06-2022	Interlocutory Application (I.B.C)	710102050002022	COMPANY PETITION IB (IBC)/271(PB)2017	GOPAL LAL BASER VS EPI-APPL-CONSORTIUM	Sec 30	06-07-2022	Page No. 243-248, 644, 647, Page Not Clear	Umesh
30	24-06-2022	Interlocutory Application (I.B.C)	710102050212022	COMPANY PETITION IB (IBC)/1397(PB)2019	MONEYWISE FINANCIAL SERVICES PRIVATE LIMITED VS NARENDER KUMAR SHARMA AND ORS.	Application under any other provisions- IBC	06-07-2022	section wrong please choose Sec 60(5) according your pdf pagination wrong in pdf according your index	aditya gauri
31	27-06-2022	Interlocutory Application (I.B.C)	710102050552022	COMPANY PETITION IB (IBC)/1002(PB)2020	MR. SANDEEP DUTTA VS AGRANTE REALTY LIMITED	Rule 11 of NCLT, 2016	06-07-2022	sign missing in application page	RISHABH TOMAR
32	30-06-2022	Interlocutory Application (I.B.C)	710102051122022	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA GOYAL RP OF EARTH WATER LIMITED VS HDFC BANK PRIVATE LIMITED	Sec 60(5)	06-07-2022	affidavit back date	SAMAKSH GOYAL
33	02-07-2022	Review Application (IBC)	710102051902022	COMPANY PETITION IB (IBC)/2883(ND)2019	KARVY FINANCIAL SERVICES LIMITED VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	06-07-2022	case type wrong and memo party missing and due payment other section and sign missing and stamp paper missing and 15-19 not clear page	Gulshan Kr.
34	04-07-2022	Miscellaneous Application (IBC)	710102052342022	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY (R.P)	Rule 11 of NCLT, 2016	06-07-2022	case type wrong and section not mention in index and affidavit back date and 14,19-21,30-32 59-62,64,67,69,71-73-74,76-78,80-82,84,86,88,89,91,93,98,100,102,104,106,107,109-111,113-115,117,119-120,127,129hindi page and page 15-18 not clear page	Gautam

35	05-07-2022	Miscellaneous Application(Comp anies Act)	710102052592022	COMPANY PETITION (COMPANIES ACT)/99(PB)2019	AMIT GUPTA VS PRADEEP UPADHYAY (R.P)	Rule 11 of NCLT	06-07-2022	case type wrong and stamp paper missing and welfare and court fee missing	VIPUL
36	05-07-2022	Interlocutory Application (I.B.C)	710102052512022	COMPANY PETITION IB (IBC)/552(ND)2021	ANIL MATTA VS K.S.N. BUILDWELL PVT LIMITED	Application under any other provisions- IBC	06-07-2022	true copy missing	Anil Matta
37	04-07-2022	Interlocutory Application (I.B.C)	710102052422022	COMPANY PETITION IB (IBC)/310(ND)2019	LIFESTYLE FITNESS PRIVATE LIMITED VS KAMAL AGGARWAL	Sec 60(5)	06-07-2022	double page number after 12 page and memo party missing	Akash Panwar
38	04-07-2022	Interlocutory Application (I.B.C)	710102052372022	COMPANY PETITION IB (IBC)/1744(ND)2019	MANJU MALHOTRA GOYAL VS DEBASHISH NANDA	Sec 60(5)	06-07-2022	86-93,96-102,105-112,121, not clear page	Adya Singh
39	05-07-2022	Interlocutory Application (I.B.C)	710102052502022	COMPANY PETITION IB (IBC)/1388(ND)2018	INDIAN BANK VS SANTOSH SHARMA RESOLUTION PROFESSIONAL OF M/S DASH EXPORTS PRIVATE LIMITED	Sec 60(5)	06-07-2022	42,46,48,50,75,238-240,249,260-274,276-277 not clear page	Ashok Kumar
40	04-07-2022	Company Application(Comp anies Act)	710102052072022	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS IREO PRIVATE LIMITED	Rule 11 of NCLT	06-07-2022	stamp paper missed	aaryan sharma
41	05-07-2022	Interlocutory Application (I.B.C)	710102052492022	COMPANY PETITION IB (IBC)/708(ND)2021	COULD 9 APARTMENT OWNERS ASSOCIATION VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	06-07-2022	27-34,44-45, not clear page and 3 rs. court fee missing	ABHINAV SHARMA
42	05-07-2022	Interlocutory Application (I.B.C)	710102052662022	COMPANY PETITION IB (IBC)/376(ND)2020	KAPIL DEV TANEJA VS AADI BEST CONSORTIUM PRIVATE LIMITED	Application under any other provisions- IBC	06-07-2022	true copy missing in annexure page	MITAL AND MITAL
43	05-07-2022	Company Application(Comp anies Act)	710102052692022	COMPANY PETITION (COMPANIES ACT)/206(ND)2018	M/S PURNIMA GUPTA VS M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	06-07-2022	49-51 not clear page 25rs welfare missing	R K GUPTA
44	05-07-2022	Interlocutory Application (I.B.C)	710102052482022	COMPANY PETITION IB (IBC)/2552(ND)2019	RESOLUTION PROFESSIONAL VS COMMITTEE OF CREDITORS THROUGH AUTHORIZED REPRESENTATIVE	Sec 60(5)	06-07-2022	sign missing in application page	PAWAN KUMAR RAY

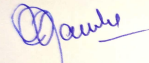
45	05-07-2022	Interlocutory Application (I.B.C)	710102052602022	COMPANY PETITION IB (IBC)/3017(ND)2019	PANKAJ KUMAR SINGHAL VS LALTI DEVI	19(2)	06-07-2022	21-24 not clear page	ASHOK
46	05-07-2022	Company Application(Comp anies Act)	710102052622022	COMPANY PETITION (COMPANIES ACT)/31(ND)2020	UNION OF INDIA THROUGH SFIO (MINISTRY OF CORPORATE AFFAIRS) VS MOHAN INDIA PRIVATE LIMITED	Rule 11 of NCLT	06-07-2022	memo party missing and section not mention in index and section wrong	sfioncIt
47	05-07-2022	Interlocutory Application (I.B.C)	710102052612022	COMPANY PETITION IB (IBC)/3173(ND)2019	HEMANT SETHI RESOLUTION PROFESSIONAL EMKAY AUTOMOBILES INDUSTRIES LIMITED VS MOHAN INDIA PRIVATE LIMITED	Sec 12(2)	06-07-2022	68,79,120 not clear page	aditya gauri
48	04-07-2022	Interlocutory Application (I.B.C)	710102052382022	COMPANY PETITION IB (IBC)/322(ND)2020	BEOWORLD PRIVATE LIMITED VS MOHAN INDIA PRIVATE LIMITED	Application under any other provisions- IBC	06-07-2022	true copy missing and memo party missing	MAYA
49	05-07-2022	Interlocutory Application (I.B.C)	710102052462022	COMPANY PETITION IB (IBC)/204(ND)2019	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	06-07-2022	section wrong	ANAND
50	05-07-2022	Interlocutory Application (I.B.C)	710102052642022	COMPANY PETITION IB (IBC)/486(PB)2018	MR. ALOK KAUSHIK VS APPLE INDUSTRIES LIMITED	Sec 60(5)	06-07-2022	section wrong	RAKESH KUMAR
51	05-07-2022	Interlocutory Application (I.B.C)	710102052472022	COMPANY PETITION IB (IBC)/271(PB)2017	PUNJAB NATIONAL BANK VS GOPAL LAL BASHER	Sec 60(5)	06-07-2022	PAGINATION NOT DONE	ANKIT RAJ
52	05-07-2022		0710102016282022/3	INTERLOCUTORY APPLICATION (I.B.C)/990(ND)2022	VIKAS GARG Vs. SATYAM AUTO COMPONENTS PRIVATE LIMITED	Sec. 45 (1)	06-07-2022	Vakalatnama is Missing.	
53	05-07-2022		0710102024782020/10	COMPANY PETITION IB (IBC)/616(ND)2020	ZOOM COOMUNICATIO NS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	IBC Under Sec 9	06-07-2022	Supporting Affidavit, Stamp Paper and Vakalatnama is Missing.	



54	05-07-2022		0710102026342022/1	COMPANY APPLICATION (COMPANIES ACT)/142(ND)2022	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.	Rule 11 of NCLT	06-07-2022	Rs.1 Court Fees is Missing on Vakalatnama.	
55	05-07-2022		0710102030972020/3	COMPANY PETITION IB (IBC)/964(ND)2020	GRAND ARCH RESIDENT WELFARE ASSOCIATION (GARWA) Vs. IREO PRIVATE LIMITED	IBC Under Sec 9	06-07-2022	Stamp Paper is Missing.	
56	05-07-2022		0710102030992020/3	COMPANY PETITION IB (IBC)/989(ND)2020	GRAND ARCH RESIDENT WELFARE ASSOCIATION Vs. IREO PRIVATE LIMITED	IBC under Sec 7	06-07-2022	Stamp Paper is Missing.	
57	05-07-2022		0710102031142022/1	COMPANY PETITION IB (IBC)/342(ND)2022	CHARTOLA INTRADE PRIVATE LIMITED Vs.	IBC Section 59	06-07-2022	Incomplete Documents.	
58	05-07-2022		0710102034952022/1	INTERLOCUTORY APPLICATION (I.B.C)/2379(ND)2022	A. GUHAN Vs. SANTOSH SHARMA	Sec 60(5)	06-07-2022	Page No- 18-19 Page Not Clear	
59	05-07-2022		0710102040012022/1	INTERLOCUTORY APPLICATION (I.B.C)/2607(PB)2022	RAJESH MAINI Vs. MR. GOPAL LAL BASER	Sec 60(5)	06-07-2022	Reply and Vakalatnama Separately Filed	
60	05-07-2022		0710102040282022/7	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED Vs. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	06-07-2022	E-Stamp Paper Missing	
61	05-07-2022		0710102041362022/1	COMPANY PETITION IB (IBC)/432(ND)2022	LH ASIAN TRADE FINANCE FUND LIMITED Vs. PIYOOSH GOYAL	Section 95(1)	06-07-2022	E-Stamp paper and Affidavit Missing	
62	05-07-2022		0710102041432022/2	INTERLOCUTORY APPLICATION (I.B.C)/2448(ND)2022	VIMAL KUMAR Vs. RUPESH KUMAR	Application under any other provisions- IBC	06-07-2022	Incomplete Documents	
63	05-07-2022		0710102044242022/1	MISCELLANEOUS APPLICATION (IBC)/4(ND)2022	NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. ZOOM COMMUNICATIONS PRIVATE LIMITED	Any other provision - Govt body	06-07-2022	E-Stamp Paper Missing	

64	05-07-2022		0710102047542021/1	COMPANY APPLICATION (COMPANIES ACT)/310(PB)2021	NEERAJ AGGARWALA Vs. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.	Rule 11 of NCLT	06-07-2022	Proof of Service Missing	
65	05-07-2022		0710102048062022/2	COMPANY PETITION (COMPANIES ACT)/101(ND)2022	JAGMEET SAPRA SINGH Vs. ZUCHE PHARMACEUTICALS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	06-07-2022	3 Rs. Court Fess Missing in Vakalatnama	
66	05-07-2022		0710102056472021/4	INTERLOCUTORY APPLICATION (I.B.C)/4707(ND)2021	GAGAN GULATI Vs. TARUN KEMANI & OTHERS	Application under any other provisions- IBC, Sec. 45 (1), Sec 50(1)	06-07-2022	Index Missing	
67	05-07-2022		0710102064282021/24	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA Vs. SH. SUMAN CHADHA	Sec 241 (2)	06-07-2022	E-Stamp Paper Missing	
68	05-07-2022		0710102080322021/9	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR Vs. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Rule 11 of NCLT, Section 246	06-07-2022	Volume II Missing	
69	05-07-2022		0710102083622021/2	COMPANY PETITION IB (IBC)/753(ND)2021	DBS BANK INDIA LIMITED THROUGH RP RITU RASTOGI Vs. SHIV SEVAK SINGH	Section 95(1)	06-07-2022	Page No. 184, 186, 258-263, 297-303, 400-401, 488-493, 570-572, 581-585, 633-641, 794-797, 923-924, 973-999, 1003-1012, 1015, 1084, 1091-1124, 1159-1175, 1176-1221, 1225, 1227-1252, 1483-1497 Page Not Clear 537-540 Need to English Translate Copy 922 Page Cut and Volume - 9 Wrong Pages	
70	05-07-2022		0710102092432019/25	COMPANY PETITION IB (IBC)/1416(ND)2019	VIJAYA PUROHIT Vs. TRADING ENGINEERS (INTERNATIONAL) LTD	IBC Under Sec 9	06-07-2022	Page No. 4-89 Need to English Translate Copy	
71	05-07-2022		0710102092432019/26	COMPANY PETITION IB (IBC)/1416(ND)2019	VIJAYA PUROHIT Vs. TRADING ENGINEERS (INTERNATIONAL) LTD	IBC Under Sec 9	06-07-2022	Page No. 4-89 Need to English Translate Copy	

72	05-07-2022		0710102095392021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2022	TIMES CITY LIMITED Vs. ORNAMENTAL REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	06-07-2022	Wrong Filing Need to IA	
73	05-07-2022		0710102112372019/6	COMPANY PETITION IB (IBC)/2217(ND)2019	INDIABULLS CONSUMER FINANCE LIMITED Vs. GAUTAM TECHAGRO INDIA PRIVATE LIMITED	IBC under Sec 7	06-07-2022	Wrong Filed Need to IA	
74	05-07-2022		0710102112372019/7	COMPANY PETITION IB (IBC)/2217(ND)2019	INDIABULLS CONSUMER FINANCE LIMITED Vs. GAUTAM TECHAGRO INDIA PRIVATE LIMITED	IBC under Sec 7	06-07-2022	Wrong Filed Need to IA	
75	05-07-2022		0710102112372019/8	COMPANY PETITION IB (IBC)/2217(ND)2019	INDIABULLS CONSUMER FINANCE LIMITED Vs. GAUTAM TECHAGRO INDIA PRIVATE LIMITED	IBC under Sec 7	06-07-2022	Wrong Filing Need to IA	
76	05-07-2022		0710102136492019/11	COMPANY PETITION IB (IBC)/2765(ND)2019	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	06-07-2022	E-Stamp Paper Missing	
77	05-07-2022		0710102423672018/3	COMPANY PETITION (COMPANIES ACT)/145(ND)2012	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD	Application under any other provisions	06-07-2022	Page No. 11-163 True Copy Sign Missing	
78	05-07-2022		0710200400492006/5	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH Vs. M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	06-07-2022	Please Upload Separately Filed Once Again	
79	06-07-2022		0710102000552019/29	COMPANY PETITION IB (IBC)/81(PB)2019	ORIENTAL BANK OF COMMERCE Vs. DEV DENSO POWER LIMITED	IBC under Sec 7	06-07-2022	Page No. 18 Need to English Translate Copy	
80	06-07-2022		0710102019382022/2	INTERLOCUTORY APPLICATION (I.B.C)/1291(PB)2022	POOJA BAHRY Vs. UTTAR PRADESH RAJKIYA NIRMAN LIMITED	Application under any other provisions- IBC, Application under any other provisions- IBC	06-07-2022	Page No. 18 Need to English Translate Copy	



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